

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :13/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-ARBA/31872/2024 ARBA/22/2024	COMPETENT AUTHORITY AND LAND ACQUISITION OFFICER, PURI VS PRAGNYA PARAMITA MISHRA	AJIT PATNAIK VS	// (//
2	D-ARBA/31885/2024 ARBA/23/2024	COMPETENT AUTHORITY AND LAND ACQUISITION OFFICER, PURI VS NANDINI SWAIN	AJIT PATNAIK VS	// (//
3	D-BLAPL/23902/2024 BLAPL/8202/2024	RAJENDRA @ SURUBABU MAHAKUD VS STATE OF ODISHA	SANTOSH KUMAR NANDA VS	MANAMUNDA /4 /2024 ADDL.SESSION JUDGE CUM SPL.JUDGE ST/000024/2024
4	D-BLAPL/24043/2024 BLAPL/8203/2024	KALANDI @ KALIPAD RAY VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	NAIKANI-DIHI /27 /2018 J.M.F.C.,BASUDEVPUR(Bhadrak) ICC/0000122/2019
5	D-BLAPL/24137/2024 BLAPL/8204/2024	SHYAMA @ SHYAM SUNDAR PATRA VS STATE OF ODISHA	BISWA KUMAR MISHRA VS	BALLIGUDA /188 /2019 DISTRICT & SESSIONS JUDGE,BERHAM ST/000057/2023
6	D-BLAPL/24044/2024 BLAPL/8205/2024	KALANDI @ KALIPAD RAY VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	NAIKANI-DIHI /26 /2018 J.M.F.C.,BASUDEVPUR(Bhadrak) ICC/0000123/2019
7	D-BLAPL/24140/2024 BLAPL/8206/2024	RAMAKRUSHNA SAHU VS STATE OF ODISHA	SANJAY KUMAR PRADHAN VS	HINJILI /39 /2024 A.D.J.,CHATRAPUR(Ganjam) ST/0000108/2024
8	D-BLAPL/24142/2024 BLAPL/8207/2024	ARUN MAHTO @ ARUN MAHAT VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	SPL.TASK FORCE /12 /2024 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000114/2024
9	D-BLAPL/24076/2024 BLAPL/8208/2024	SUDAM RANA @ BHUTULU RANA VS STATE OF ODISHA	AMITABH PRADHAN VS	PADAMPUR /5 /2024 SPECIAL JUDGE,BARGARH(Bargarh) Spl/0000012/2024
10	D-BLAPL/22397/2024 BLAPL/8209/2024	SANTOSH KUMAR DAS VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	JALESWAR /57 /2023 O.P.I.D,BALASORE(Baleshwar) Spl/0000002/2024
11	D-BLAPL/24077/2024 BLAPL/8210/2024	RAJA SHARMA @ THAKUR VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	KINJIRKELA /102 /2024 S.D.J.M.-CIVIL JUDGE (SD),SUNDERGARH GR/0000553/2024

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :13/08/2024

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12	D-BLAPL/24080/2024 BLAPL/8211/2024	SARBESWAR GOCHHAYAT VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	CAPITAL P.S. /114 /2023 S.D.J.M.,BHUBANESWAR(Khordha) CT/0000280/2023
13	D-BLAPL/24146/2024 BLAPL/8212/2024	KISHORE CH. PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	NIRAKARPUR /185 /2024 J.M.F.C,TANGI(Khordha) GR/0000480/2024
14	D-BLAPL/24153/2024 BLAPL/8213/2024	SRIDHAR PRADHAN @ SRIDHAR VS STATE OF ODISHA	AMITAV TRIPATHY VS	NIRAKARPUR /185 /2024 J.M.F.C,TANGI(Khordha) GR/0000480/2024
15	D-BLAPL/24085/2024 BLAPL/8214/2024	MADHUSUDAN BAGE VS STATE OF ODISHA	SOUGAT DASH VS	JAMDA PS /87 /2023 SPECIAL JUDGE,BARIPADA(Mayurbhanj) Spl/0000130/2023
16	D-BLAPL/24159/2024 BLAPL/8215/2024	SANJAY @ SANJAYA KUMAR BEHERA VS STATE OF ODISHA	BISWAJIT NAYAK VS	ASKA /472 /2024 J.M.F.C.,ASKA(Ganjam) GR/0001267/2024
17	D-BLAPL/24161/2024 BLAPL/8216/2024	MD.MUSTAKIM @ MD.MUSTEKIM VS STATE OF ODISHA	ABAKASH NANDA VS	BAHALDA /40 /2023 AD HOC ADDL.SESIONS JUDGE (FTSC) Spl/0000046/2023
18	D-BLAPL/24095/2024 BLAPL/8217/2024	PRATIK TARAI VS STATE OF ODISHA	SURENDRA PRASAD BARIK VS	BARI /311 /2024 SPL.JUDGE,JAJPUR(Jajapur) Spl/0000087/2024
19	D-BLAPL/24163/2024 BLAPL/8218/2024	SANARAMJIT MARANDI VS STATE OF ODISHA	CHINMAYA KUMAR SAHU VS	TELKOI /196 /2024 J.M.F.C.,TELKOI(Kendujhar) GR/0000194/2024
20	D-BLAPL/24175/2024 BLAPL/8219/2024	MATHURANANDA MALLICK VS STATE OF ODISHA	SATYABRATA MOHANTY VS	PATTAMUNDAI /416 /2023 J.M.F.C-ADDL.CIVIL JUDGE(JD),PATTAMUNDAI GR/0000866/2023
21	D-BLAPL/24191/2024 BLAPL/8220/2024	JANMEJAYA SAHOO @JAJMAJAYA SAHOO VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	RANPUR /39 /2022 A.D.J.,NAYAGARH(Nayagarh) ST/0000164/2022
22	D-BLAPL/24099/2024 BLAPL/8221/2024	ANANDA MAITY VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MATHILI /23 /2021 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000025/2021
23	D-BLAPL/24193/2024	KESHAB PANGI	MANORANJAN PADHY	NANDAPUR /121 /2022

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :13/08/2024

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	BLAPL/8222/2024	VS STATE OF ODISHA	VS	ADDL DISTRICT AND SESSIONS JUDGE CT/000043/2023
24	D-BLAPL/24124/2024 BLAPL/8223/2024	SUMAN PATRA VS STATE OF ODISHA	RASHMI KANTA ACHARYA VS	NAYAPALLI P.S. /170 /2024 J.M.F.C. (III) BHUBANESWAR(Khordha) CT/0000390/2024
25	D-BLAPL/24195/2024 BLAPL/8224/2024	SUBA KHORA @ KHARA VS STATE OF ODISHA	MANORANJAN PADHY VS	NANDAPUR /121 /2022 ADDL DISTRICT AND SESSIONS JUDGE CT/000043/2023
26	D-BLAPL/24197/2024 BLAPL/8225/2024	KHEMUNDU PANGI VS STATE OF ODISHA	MANORANJAN PADHY VS	NANDAPUR /121 /2022 ADDL DISTRICT AND SESSIONS JUDGE CT/000043/2023
27	D-BLAPL/24129/2024 BLAPL/8226/2024	RAGHUNATH BEHERA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BAUNISUNI /111 /2024 SPECIAL JUDGE,BAUDH(Baudh) Spl/000076/2024
28	D-BLAPL/24220/2024 BLAPL/8227/2024	R.SREENU NAIK @ R.SRINU NAIK VS STATE OF ODISHA	ABHAS MOHANTY VS	KALIMELA /122 /2023 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000130/2023
29	D-BLAPL/24131/2024 BLAPL/8228/2024	BIDESHI BHOI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BAUNISUNI /111 /2024 SPECIAL JUDGE,BAUDH(Baudh) Spl/000076/2024
30	D-BLAPL/21866/2024 BLAPL/8229/2024	JAGA @ RANJAN MAHURI @ SRI RANJAN MAHURI VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	KAMARDA /75 /2022 A.D.J.,BALASORE(Baleshwar) ST/0000376/2022
31	D-BLAPL/24121/2024 BLAPL/8230/2024	RAMESWAR NARAYAN CHOUGHLE @ CHAUGHULE VS STATE OF ODISHA	ASHOK KUMAR ROUT VS	TANGI /162 /2024 J.M.F.C.(II),CUTTACK(Cuttack) GR/0000843/2024
32	D-BLAPL/22158/2024 BLAPL/8231/2024	SAMARU BATLA VS STATE OF ODISHA	SOUMYA KANTA TRPATHY VS	ORKEL /91 /2022 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000083/2022
33	D-BLAPL/23234/2024 BLAPL/8232/2024	BRAJESH AHIRWAR VS STATE OF ODISHA	SOUMYA KANTA TRPATHY VS	KALIMELA /102 /2023 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000121/2023
34	D-BLAPL/23259/2024 BLAPL/8233/2024	KANHEI BEHERA VS	AMIT PRASAD BOSE VS	SAHADEV KHUNTA /335 /2023 DISTRICT & SESSIONS JUDGE,BALASO

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :13/08/2024

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35	D-BLAPL/23141/2024 BLAPL/8234/2024	STATE OF ODISHA PANCHANANA BEHERA VS	LAMBODOR ACHARI VS	ST/0000577/2023 / /0 SPECIAL JUDGE, PHULBANI(Kandhamal)
36	D-BLAPL/23271/2024 BLAPL/8235/2024	STATE OF ODISHA LULU @ GOLAK BIHARI SAHU VS	LALITENDU BHUYAN VS	2(A)CC/0000019/2024 KEONJHAR SADAR /194 /2024 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(
37	D-BLAPL/24484/2024 BLAPL/8236/2024	STATE OF ODISHA ASHIT MALLICK VS	ARUN KUMAR BUDHIA VS	GR/0000604/2024 KHUNTUNI /139 /2024 S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(C
38	D-BLAPL/22760/2024 BLAPL/8237/2024	STATE OF ODISHA MUKESH SUNA VS	RAKESH BEHERA VS	CT/0000425/2024 LARAMBA /53 /2021 A.D.J.,PATNAGARH(Balangir)
39	D-BLAPL/23542/2024 BLAPL/8238/2024	STATE OF ODISHA RADHAKANTA PAIKA VS	DIBYA PRAKASH MISHRA VS	SC/0000045/2021 BINIKA /259 /2023 JMFC, BINIKA(Sonepur)
40	D-BLAPL/23631/2024 BLAPL/8239/2024	STATE OF ODISHA BIJAYA KHILLA @ BIDA KHILO VS	RAJIB LOCHAN PATTNAIK VS	GR/0000247/2023 / /0 ADDL.SESIONS JUDGE CUM SPECIAL
41	D-BLAPL/24259/2024 BLAPL/8240/2024	STATE OF ODISHA SUKESH KISAN VS	KAUSTUVA MOHANTY VS	TR/0000096/2023 JHARSUGUDA /631 /2022 A.D.J.,JHARSUGUDA(Jharsuguda)
42	D-BLAPL/23797/2024 BLAPL/8241/2024	STATE OF ODISHA TAPANA KUMAR SWAIN @ TAPAN VS	AMITAV TRIPATHY VS	CT/0000001/2023 ITAMATI /123 /2024 S.D.J.M. CIVIL JUDGE (JD),NAYAGARH(
43	D-BLAPL/23843/2024 BLAPL/8242/2024	STATE OF ODISHA KRUSHNA PRADHAN @ KRUSHNARJUN PRADHAN VS	BISWAJIT RANJAN TRIPATHY VS	GR/0000550/2024 MOHANA /57 /2024 J.M.F.C,MOHANA(Gajapati)
44	D-BLAPL/24262/2024 BLAPL/8243/2024	STATE OF ODISHA MD.JAMIR VS	KAUSTUVA MOHANTY VS	GR/0000073/2024 INDUSTRIAL ESTATE PS /156 /2024 S.D.J.M.,KHURDA(Khordha)
45	D-BLAPL/22394/2024 BLAPL/8244/2024	STATE OF ODISHA MRUTYUNJAYA MAHAPATRA VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	GR/0000585/2024 CHARICHHAKA /51 /2024 J.M.F.C.,NIMAPARA(Puri) GR/0000484/2024

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46	D-BLAPL/24014/2024 BLAPL/8245/2024	CHANDAN BEHERA @ TUTUN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BALASORE SADAR /284 /2024 J.M.F.C.(CITY),BALASORE(Baleshwar) CT/0000464/2024
47	D-BLAPL/23412/2024 BLAPL/8246/2024	ABINASH CHAND NAYAK(BABUNA) VS STATE OF ODISHA	JYOTI PRAKASH SAMAL VS	NAYAPALLI P.S. /92 /2024 AD HOC ADDITIONAL SESSIONS JUDGE TR/0000094/2024
48	D-BLAPL/24020/2024 BLAPL/8247/2024	CHANDAN BEHERA @ TUTUN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BALASORE SADAR /274 /2024 J.M.F.C.(CITY),BALASORE(Baleshwar) CT/0000451/2024
49	D-BLAPL/23570/2024 BLAPL/8248/2024	PRABESH CHANDRA DAS VS STATE OF ODISHA	RABI NARAYAN MOHANTY VS	DEOGARH /365 /2024 S.D.J.M. CIVIL JUDGE (JD),DEOGARH(D CT/0000759/2024
50	D-BLAPL/22360/2024 BLAPL/8249/2024	RAJU BARIHA VS STATE OF ODISHA	JAYANTA KUMAR PADHI VS	MUDANPUR RAMPUR /203 /2023 A.D.J.,BHAWANIPATNA(Kalahandi) CT/0000033/2024
51	D-BLAPL/23454/2024 BLAPL/8250/2024	DHOBA KHILLO VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	PADWA /96 /2024 ADDL.SESSIONS JUDGE CUM SPECIAL TR/0000083/2024
52	D-BLAPL/23434/2024 BLAPL/8251/2024	SHUKRU MAJHI VS STATE OF ODISHA	PITAMBAR PATRA VS	PADMAPUR /89 /2024 SPECIAL JUDGE,GUNUPUR(Rayagada) TR/0000085/2024
53	D-BLAPL/23455/2024 BLAPL/8252/2024	SURESH KHILLO VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MACHHKUND /17 /2020 ADDL.SESSIONS JUDGE CUM SPECIAL TR/0000012/2020
54	D-BLAPL/23682/2024 BLAPL/8253/2024	RAGHU URLAKA VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	//0 SPECIAL JUDGE,BALLIGUDA(Kandhamal) Spl/0000035/2024
55	D-CMAPL/31672/2024 CMAPL/239/2024	ANANTA@BUDHA PAIKARA VS CHANDRAMANI PARIDA	ADV. VS	// ()//
56	D-CMAPL/32512/2024 CMAPL/240/2024	BIRSA XALXO @ BIRSHA ORAM VS STATE OF ODISHA	ADV. VS	// () //
57	D-CMAPL/33687/2024	MITRAJIT BARIK	GYANARANJAN SETHI	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :13/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CMAPL/241/2024	VS STATE OF ODISHA	VS	() //
58	D-CMAPL/34047/2024 CMAPL/242/2024	M.LOKANADHAN@LOKANAT VS STATE OF ODISHA	JANAKI KANTA MOHAPATRA VS	// () //
59	D-CMP/34399/2024 CMP/883/2024	PRAVAT SAHU @ PRAVAT KUMAR SAHU VS RANJIT KUMAR SAHU @ RANJIT SAHU	SAMIR KUMAR MISHRA VS	// ADDL CIVIL JUDGE(SD), BARIPADA(M CS/0000362/2020
60	D-CMP/34628/2024 CMP/884/2024	GIRIJA KUMAR MOHAPATRA VS SURESH CHANDRA PRADHAN	ALOK KUMAR PANDA VS	// CIVIL JUDGE (SD),BHAWANIPATNA(Ka CS/0000020/2022
61	D-CMP/34756/2024 CMP/885/2024	RAJENDRA ROUT VS KALI THAKURANI, KALAHANDI	SAMVIT MOHANTY VS	// DISTRICT & SESSIONS JUDGE, BHAWA CVREV/0000006/2023
62	D-CMP/34757/2024 CMP/886/2024	RADHESHYAM MOHANTY VS KALI THAKURANI, KALAHANDI	SAMVIT MOHANTY VS	// DISTRICT & SESSIONS JUDGE, BHAWA CVREV/0000008/2023
63	D-CMP/34758/2024 CMP/887/2024	RAHASBIHARI @ RASABIHARI PATI VS KALI THAKURANI, KALAHANDI	SAMVIT MOHANTY VS	// DISTRICT & SESSIONS JUDGE, BHAWA CVREV/0000002/2023
64	D-CONTC/34304/2024 CONTC/6074/2024	RANJEETA MUND SHARMA VS ARVIND AGRAWAL, I.A.S	ADV. VS	// () //
65	D-CONTC/34319/2024 CONTC/6075/2024	KUNTALA KUMARI DAS VS MANORANJAN MALLIK,DIRECTOR, SECONDARY EDUCATION	SATYABRATA SATAPATHY VS	// () //
66	D-CONTC/34390/2024 CONTC/6076/2024	PRASANTA KUMAR NAIK VS SATYABRATA SAHU, ADDL.CHIEF SECY., FOREST, ENVIRONMENT AND CLIMATE CHANGE	ADV. VS	// () //
67	D-CONTC/34485/2024 CONTC/6077/2024	SURENDRA PRUSTI VS SIDDESHWAR BALIRAM BANDAR, COLLECTOR,BHADRAK	PAMI RATH VS	// () //
68	D-CONTC/31312/2024 CONTC/6078/2024	BHUBAN CHANDAN VS	ADV. VS	// () //

ORISSA HIGH COURT

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69	D-CONTC/28081/2024 CONTC/6079/2024	ANU GARG, IAS NAMITARANI MOHARANA VS SUSANTA KUMAR DASH, DIRECTOR, SECONDARY EDUCATION	ADV. VS	// // ()
70	D-CONTC/28957/2024 CONTC/6080/2024	JAGANNATH PRASAD BEHERA VS USHA PADHEE, IAS	ADV VS	// () //
71	D-CONTC/32164/2024 CONTC/6081/2024	SATYABHAMA DAS VS DR. SANTOSH KUMAR ROUT, DEO,CUTTACK	ADV. VS	// () //
72	D-CONTC/33838/2024 CONTC/6082/2024	BASIR AHAMMAD KHAN VS MANORANJAN MALLIK, DIRECTOR,SECONDARY EDU.	ADV. VS	// () //
73	D-CONTC/34473/2024 CONTC/6083/2024	DR.RAJALAXMI BEURA VS PRAVAT ROUL, VC, OUAT	ADITYA NARAYAN DAS VS	// () //
74	D-CONTC/32727/2024 CONTC/6084/2024	GOBINDA CHANDRA DAS VS BIJOY KUMAR DASH, IAS	SANJIB KHANDYATRAY VS	// () //
75	D-CONTC/34175/2024 CONTC/6085/2024	JEHERU LAL DIP VS VIR VIKRAM YADAV, IAS	ADV. VS	// () //
76	D-CONTC/34461/2024 CONTC/6086/2024	ISWAR BHATRA VS BRUNDABAN SATAPATHY, DIRECTOR ELEMENTARY EDUCATION	ADV. VS	// () //
77	D-CONTC/30624/2024 CONTC/6087/2024	NABA KISHORE SAHU VS ASWATHY S., IAS	ADV. VS	// () //
78	D-CONTC/31816/2024 CONTC/6088/2024	PABITRA SAHOO VS ANU GARG, I.A.S.	ADV. VS	// () //
79	D-CONTC/33619/2024 CONTC/6089/2024	HARIHARA PRADHAN VS BABITA RANI DALABEHERA, SETTLEMENT OFFICER,CUTTACK	ADV. VS	// () //

ORISSA HIGH COURT

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80	D-CONTC/33621/2024 CONTC/6090/2024	RAMA CHANDRA PATI VS ASWATHY S., IAS	DR. JITENDRA KUMAR LENKA VS	// () //
81	D-CONTC/34529/2024 CONTC/6091/2024	AJIT KUMAR SINGH VS MANORANJAN MALLIK, DIRECTOR SECONDARY EDUCATION	ADV. VS	// () //
82	D-CONTC/34766/2024 CONTC/6092/2024	SARAT CHANDRA MOHARANA VS ANUPAM SAHA, COLLECTOR AND D.M.JAGATSINGHPUR	ADV VS	// () //
83	D-CONTC/30191/2024 CONTC/6093/2024	ARUN KUMAR PAL VS SENTHIL KUMAR N., DIRECTOR OF REFINERIES,IOCL	ADV VS	// () //
84	D-CONTC/34501/2024 CONTC/6094/2024	DURGAMADHAB PALEI VS S.SUSHREE, IPS	ADV. VS	// () //
85	D-CRLA/22463/2024 CRLA/789/2024	GITANJALI @ RITANJALI BAGH @ RITA VS STATE OF ODISHA	SURESH KUMAR PANDA VS	KIAKATA /68 /2023 SPECIAL JUDGE ATHMALLIK(Anugul) Spl/0000019/2023
86	D-CRLA/23663/2024 CRLA/790/2024	BIRSINGH DIGMUNDA VS STATE OF ODISHA	AJAYA KUMAR MOHARANA VS	TALCHER TOWN /359 /2016 A.D.J.,TALCHER(Anugul) CT/0000045/2018
87	D-CRLA/23698/2024 CRLA/791/2024	JOGI BEHERA VS STATE OF ODISHA(VIG.)	SIDHARTH PRASAD DAS VS	VIGILANCE PS (BERHAMPUR) /19 /2006 SPL.JUDGE VIGILANCE,BERHAMPUR(C TR/0000023/2009
88	D-CRLA/23592/2024 CRLA/792/2024	NIRMAL LUHA VS STATE OF ODISHA	PRAJIT KUMAR PRADHAN VS	BAUNISUNI /82 /2022 DISTRICT & SESSIONS JUDGE,BOUDH(C ST/0000016/2023
89	D-CRLA/23754/2024 CRLA/793/2024	KRUSHNA CHANDRA BEHERA@KALU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	JANKIA P.S. /246 /2023 SPECIAL JUDGE,BHUBANESWAR(Khor TR/0000532/2023
90	D-CRLA/23614/2024 CRLA/794/2024	SANJAY SETHI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BALASORE SADAR /354 /2021 SPL.JUDGE,BALASORE(Baleshwar) Spl/0000016/2022
91	D-CRLA/23835/2024	DUKALU DHARUA	SATYABRATA PANDA	SAMBALPUR VIGILANCE /51 /1995

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :13/08/2024

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	CRLA/795/2024	VS STATE OF ODISHA(VIG.)	VS	A.D.J CUM SPL.JUDGE(VIG.),SAMBALPUR TR/0000054/1998
92	D-CRLA/23875/2024 CRLA/796/2024	ADEITA KUMAR PATI VS STATE OF ODISHA	BHABA RANJAN KAR VS	BENTKAR (42 MOUZA) UPD CUTTACK AD-HOC ADJ (FTSC-II), CUTTACK(Cuttack) Spl/0000150/2022
93	D-CRLA/24149/2024 CRLA/797/2024	PRAFULLA KUMAR SAHU VS STATE OF ODISHA(VIG.)	BHABANI SHANKAR DASPARIDA VS	VIGILANCE PS (BERHAMPUR) /31 /2002 SPL.JUDGE VIGILANCE,BERHAMPUR(Cuttack) GR/0000031/2002
94	D-CRLA/20405/2024 CRLA/798/2024	KRUTIBAS SABAR VS STATE OF ODISHA	PRABHAV BEHERA VS	BODEN /84 /2014 SPECIAL JUDGE,NAWAPARA(Nuapada) ST/0000089/2014
95	D-CRLMA/23598/2024 CRLMA/144/2024	BANTI@MOONDEEP TIRKEY VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	BHAWANIPATNA TOWN /332 /2022 S.D.J.M.-CIVIL JUDGE (JD),BHAWANIPATNA CT/0000883/2022
96	D-CRLMC/22596/2024 CRLMC/3023/2024	SABITRI ADHIKARI VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	MARINE PS AT BALARAMGADI /24 /2019 S.D.J.M.,BALASORE(Baleshwar) CT/0002805/2018
97	D-CRLMC/23098/2024 CRLMC/3024/2024	JUMAR PRASAD DHAL VS STATE OF ODISHA	ADYASIDHI MISHRA VS	// J.M.F.C. (III) BHUBANESWAR(Khordha) ICC/0003239/2019
98	D-CRLMC/23720/2024 CRLMC/3025/2024	NRUSINGH CHARAN BISWAL@TUKUNA BISWAL VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// J.M.F.C.(II),BHUBANESWAR(Khordha) ICC/0002736/2019
99	D-CRLMC/23985/2024 CRLMC/3026/2024	SANDIP MOHANTY VS STATE OF ODISHA	ALOK KUMAR DAS VS	// S.D.J.M.,PURI(Puri) ICC/0000034/2022
100	D-CRLMC/23531/2024 CRLMC/3027/2024	ARUN GHOSH @ARUNKUMAR GHOSH VS STATE OF ODISHA	BIDESHI KUMAR GHADEI VS	CYBER CRIME AND ECONOMIC OFFENSES S.D.J.M.,BHUBANESWAR(Khordha) CT/0002128/2022
101	D-CRLMC/23931/2024 CRLMC/3028/2024	RAMAKANTA JANI VS STATE OF ODISHA	RABI NARAYAN PANDA VS	KHATIGUDA /58 /2020 DISTRICT AND SESSIONS JUDGE,NAWAPARA CT/0000048/2020
102	D-CRLMC/23854/2024 CRLMC/3029/2024	DAYASAGAR MEHER VS	AMIT PRASAD BOSE VS	BARGARH /413 /2008 S.D.J.M.,BARGARH(Bargarh)

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :13/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
103	D-CRLMC/24111/2024 CRLMC/3030/2024	STATE OF ODISHA SAROJ BARIHA VS	SUNIL KUMAR PANDA VS	GR/0000953/2008 PAIKMAL /36 /2022 SPECIAL JUDGE,BARGARH(Bargarh) Spl/0000006/2022
104	D-CRLMC/23864/2024 CRLMC/3031/2024	STATE OF ODISHA BIDYADHAR DORA VS	AMULYA RATNA PANDA VS	/ /0 J.M.F.C.,BARAMBA(Cuttack) ICC/0000022/2012
105	D-CRLMC/23955/2024 CRLMC/3032/2024	STATE OF ODISHA TARASHANKAR CHAKRABORTY VS	BHABANI SHANKAR DASPARIDA VS	ANGUL TOWN /364 /2021 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anug GR/0000968/2021
106	D-CRLMC/24118/2024 CRLMC/3033/2024	STATE OF ODISHA PRASANTA KUMAR ROUT VS	LALITENDU MISHRA VS	SAMBALPUR VIGILANCE /65 /2018 SPL.JUDGE (VIG), SUNDERGARH(Sunda CT/0000011/2020
107	D-CRLMC/20516/2024 CRLMC/3034/2024	STATE OF ODISHA SARAT NAYAK@SARAT KUMAR NAYAK VS	SANDEEP RAJ PANDA VS	DAITARI /60 /2019 SPECIAL JUDGE,KEONJHAR(Kendujhar) Spl/0000088/2019
108	D-CRLMC/24376/2024 CRLMC/3035/2024	STATE OF ODISHA RAGHUNATH BEHERA VS	NIRMAL CHANDRA MOHANTY VS	JAGATPUR /352 /2020 J.M.F.C,CUTTACK(Cuttack) GR/0001970/2020
109	D-CRLMC/21844/2024 CRLMC/3036/2024	STATE OF ODISHA MOHIT KUMAR NAIK VS	JUGALA KISHORE PANDA VS	AMBABHONA /142 /2023 DIST.AND SESSIONS JUDGE,BARGARH Spl/0000061/2023
110	D-CRLMC/24291/2024 CRLMC/3037/2024	STATE OF ODISHA PURNA CHANDRA JANI@PURNA JANI VS	ARIJEET MISHRA VS	BORIGUMMA /59 /2018 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000031/2018
111	D-CRLMC/24296/2024 CRLMC/3038/2024	STATE OF ODISHA SUNIL DANDASENA VS	ARIJEET MISHRA VS	JEYPORE MAHILA /127 /2023 S.D.J.M.-CIVIL JUDGE (JD),JEYPORE(Ko ICC/0000019/2024
112	D-CRLMC/22000/2024 CRLMC/3039/2024	STATE OF ODISHA MANGULU NAIK VS	JUGALA KISHORE PANDA VS	/ /0 CIVIL JUDGE (S.D.) CUM A.S.J.(W.C.),BO ST/0000010/2023
113	D-CRLMC/23176/2024 CRLMC/3040/2024	STATE OF ODISHA BINAYA KUMAR MOHATO@MAHATO@VINAY MAHTO VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	NABARANGAPUR TOWN /136 /2021 A.D.J.,NAWARANGPUR(Nabarangapur) TR/0000021/2021

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :13/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
114	D-CRLMC/23371/2024 CRLMC/3041/2024	KABI JALLY@KABIR VS STATE OF ODISHA	SARBESWAR SAHOO VS	MADHUPATNA /158 /2020 J.M.F.C.(IV),CUTTACK(Cuttack) GR/0000969/2020
115	D-CRLMC/23923/2024 CRLMC/3042/2024	RAHUL AGRAWAL VS M/S. P.K MINERALS PVT.LTD., KEONJHAR	SIDHANT DWIBEDI VS	/ /0 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(KEONJHAR) ICC/0000064/2020
116	D-CRLMC/24082/2024 CRLMC/3043/2024	KAMLA SWAIN @ TIRKEY VS STATE OF ODISHA	HARIPAD MOHANTY VS	MAHILA P.S.(BBSR) /26 /2022 S.D.J.M.,BHUBANESWAR(Khordha) CT/0001267/2022
117	D-CRLMC/21220/2024 CRLMC/3044/2024	ANJAN KUMAR RANA VS STATE OF ODISHA	NIHAR RANJAN SAHOO VS	MAHILA (BERHAMPUR) /134 /2021 S.D.J.M.,BERHAMPUR(Ganjam) GR/0001927/2021
118	D-CRLMC/23779/2024 CRLMC/3045/2024	DOLAMANI SAHU VS STATE OF ODISHA	SRINIVAS MOHANTY VS	AMBABHONA /65 /2020 S.D.J.M.,BARGARH(Bargarh) CT/0000423/2020
119	D-CRLMC/23218/2024 CRLMC/3046/2024	CHITA RANJAN PADHI VS STATE OF ODISHA	S.S.RAY (2) VS	BISSAMCUTTACK /23 /2010 J.M.F.C.,BISSAM CUTTACK(Rayagada) GR/0000067/2010
120	D-CRLMC/24123/2024 CRLMC/3047/2024	SARAT CHANDRA NAIK VS STATE OF ODISHA	MAHES DAS VS	BHANJANAGAR /364 /2015 A.D.J.,BHANJANAGAR(Ganjam) ST/0000093/2017
121	D-CRLMC/23871/2024 CRLMC/3048/2024	RANAPRATAP SINGH VS STATE OF ODISHA	LAXMAN PRADHAN VS	ANGUL TOWN /56 /2004 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anugul) CT/0000409/2004
122	D-CRLMC/24134/2024 CRLMC/3049/2024	ANIL PARUA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	SONEPUR /218 /2021 A.D.J.,SONEPUR(Sonepur) SC/0000096/2021
123	D-CRLMC/23990/2024 CRLMC/3050/2024	SAMBHAB KU. SAHU@BADAL SAHU VS STATE OF ODISHA	DURGA PRASAD PATTANAIK VS	BALASORE SADAR /62 /2024 J.M.F.C.(CITY),BALASORE(Baleshwar) CT/0000109/2024
124	D-CRLMC/24061/2024 CRLMC/3051/2024	PATITA@PATITAPABAN BARIK VS STATE OF ODISHA	MANAS KUMAR CHAND VS	JANKIA P.S. /75 /2023 J.M.F.C.,KHURDA(Khordha) GR/0000218/2023
125	D-CRLMC/24110/2024	JYOTI SEKHAR JENA	AMULYA RATNA PANDA	JALESWAR /256 /2022

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :13/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CRLMC/3052/2024	VS STATE OF ODISHA	VS	J.M.F.C.,JALESWAR(Baleshwar) CT/0000291/2022
126	D-CRLMC/24130/2024 CRLMC/3053/2024	ANIL PARUA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	SONEPUR /257 /2021 A.D.J.,SONEPUR(Sonepur) SC/0000107/2021
127	D-CRLMP/23826/2024 CRLMP/1187/2024	VIJAY KUMAR SINGH VS STATE OF ODISHA	SIDHARTHA DAS VS	//0 ()
128	D-CRLMP/22867/2024 CRLMP/1188/2024	KUNI DEHURY VS STATE OF ODISHA	GIRIJA SANKAR NAYAK VS	// ()
129	D-CRLMP/24051/2024 CRLMP/1189/2024	BHAGABAN RAM VS STATE OF ODISHA	LALIT KUMAR MAHARANA VS	//0 ()
130	D-CRLMP/23761/2024 CRLMP/1190/2024	MAHESWARI ISPAT SHRAMIKA KARMACHARI SANGHA VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// ()
131	D-CRLREV/21031/2024 CRLREV/409/2024	ARATI RANI KABIRAJ VS PIJUSH BARAL	MAMATA MISHRA VS	//0 DISTRICT AND SESSIONS JUDGE,MAL
132	D-CRLREV/24397/2024 CRLREV/410/2024	MD.ABDUL SALAM VS STATE OF ODISHA	DEVASHIS PANDA VS	CRA/0000016/2023 KENDRAPARA /36 /2020 AD-HOC A.D.J. (FTSC),KENDRAPARA(K
133	D-FAO/33774/2024 FAO/367/2024	THE MANAGER LEGAL CELL, M/S FUTURE GENERALI INDIA INSURANCE CO. LTD. VS SUKALATA BEHERA	ADAM ALI KHAN VS	Spl/0000026/2020 // COMNR.FOR EMPLOYEES COMP./ASST
134	D-FAO/27005/2024 FAO/368/2024	MIHIR KUMAR BISWAL VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	EC/0000508/2015 // STATE EDUCATION TRIBUNAL,BHUBA
135	D-FAO/27001/2024 FAO/369/2024	BINOD KUMAR SAHOO VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	MISCA/0000008/2023 // STATE EDUCATION TRIBUNAL,BHUBA
136	D-MACA/30650/2024 MACA/812/2024	D.M , NEW INDIA ASSURANCE CO.LTD VS	ADAM ALI KHAN VS	MISCA/0000009/2023 // 1st MACT, DHENKANAL(Dhenkanal)

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :13/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
137	D-MACA/34161/2024 MACA/813/2024	SANJULATA SAHOO NEW INDIA ASSURANCE COMPANY LTD., CUTTACK VS PAPU PRASAD MOHARANA	SAUMEDRA KUMAR GHOSE VS	Mac/0000091/2022 // 4TH MACT, JAJPUR ROAD(Jajapur) Mac/0000011/2022
138	D-MACA/29351/2024 MACA/814/2024	M/S. ROYAL SUNDARAM ALLIANCE INSURANCE CO. L.T.D. VS ASHOK KUMAR DAS	ADAM ALI KHAN VS	// I MACT,BALASORE(Baleshwar) Mac/0000274/2021
139	D-MACA/28120/2024 MACA/815/2024	NARAYAN MAHANA VS SANDYA RANI DEI	DEBASISH PATNAIK VS	// 3rd M.A.C.T., CUTTACK(Cuttack) Mac/0000942/2020
140	D-MACA/27844/2024 MACA/816/2024	JYOTIRMAYA @ JYOTIRMAYA NAYAK VS SUBHRA KANTA PATRA	DEBASISH PATNAIK VS	// 3rd M.A.C.T., CUTTACK(Cuttack) Mac/0001000/2019
141	D-MACA/27847/2024 MACA/817/2024	ASKSHAYA KUMAR TRIPATHY VS SUMANTA KUMAR SETHI	DEBASISH PATNAIK VS	// 3RD M.A.C.T,KENDRAPARA(Kendrapara) Mac/0000149/2018
142	D-MACA/33357/2024 MACA/818/2024	MANDHATA BARIK VS PARSHURAM MAHAKAR	DURGA CHARAN DEY VS	// 3rd M.A.C.T., CUTTACK(Cuttack) Mac/0000838/2021
143	D-MATA/30643/2024 MATA/291/2024	SWATI PATTASANI VS SIDHARTHA KUMAR PRADHAN	S.N.B.RAY VS	// JUDGE FAMILY COURT,KHURDA(Khordha) CP/0000218/2017
144	D-MATA/33433/2024 MATA/292/2024	BIJAY KUMAR MALLICK VS RAJALAXMI MALLICK	GOURI MOHAN RATH VS	// JUDGE FAMILY COURT,BHUBANESWAR CP/0000239/2020
145	D-RPFAM/34464/2024 RPFAM/231/2024	YERNAGULA MLATHI @ BAVISETTI MALATHI VS BAVISETTY SANTOSH KUMAR	RABINDRA NATH PRUSTY VS	// FAMILY COURT AT PARALAKHEMUNDA Crp/0000026/2022
146	D-RSA/28342/2024 RSA/286/2024	PRADEEP KUMAR DASH VS PRINCIPAL, GOVT. AUTONOMOUS COLLEGE, BHAWANIPATNA	SAROJANANDA MISHRA VS	// A.D.J.,BHAWANIPATNA(Kalahandi) RFA/0000001/2023
147	D-RSA/30384/2024 RSA/287/2024	ALLA CHANDRA SEKHAR RAO VS KUNTALA KUMARI SAHU	HARIPAD MOHANTY VS	// 1ST A.D.J.,BERHAMPUR(Ganjam) RFA/0000025/2021

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :13/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
148	D-RSA/30417/2024 RSA/288/2024	ALEKHA MALIK VS BHAMA BEHERA	SUKANTA KUMAR NAYAK VS	// DISTRICT & SESSIONS JUDGE,BHADRA RFA/0000057/2015
149	D-RVWPET/33364/2024 RVWPET/176/2024	S.G.B.L. INDIA LTD. VS STATE OF ODISHA	BIBHU PRASAD DAS VS	// () //
150	D-RVWPET/33519/2024 RVWPET/177/2024	MANORAMA MISHRA VS STATE OF ODISHA	BHABANI SANKAR TRIPATHY (1) VS	// () //
151	D-RVWPET/33227/2024 RVWPET/178/2024	CHANDRAKANTA SAMANTA VS STATE OF ODISHA	ADV. VS	// () //
152	D-STREV/34648/2024 STREV/35/2024	STATE OF ODISHA VS M/S. MID EAST INTEGRATED STEEL LTD.(MISL),JAJPUR	SUNIL MISHRA,S.C VS	// () //
153	D-TRP(C)/34511/2024 TRP(C)/240/2024	PAWANI SADANGI VS UMA SHANKAR SATPATHY	SOUBHAGYA KUMAR DASH VS	// JUDGE,FAMILY COURT,,JEYPORE(Korap CP/0000048/2024
154	D-TRP(C)/34660/2024 TRP(C)/241/2024	SONTIKA SARKAR VS SUBRAT KUMAR CHAKRABARTY	PRAVAT KUMAR MOHANTY VS	// JUDGE FAMILY COURT, KEONJHAR(Ke CP/0000099/2024
155	D-TRP(C)/34843/2024 TRP(C)/242/2024	LIPSITA SHABAR VS SUDHIR KUMAR BHOI	RITURANJAN CHHOTARAY VS	// JUDGE FAMILY COURT,CUTTACK(Cutta CP/0000803/2023
156	D-TRPCRL/24052/2024 TRPCRL/64/2024	DIPISHREE DEEPIKA SAHOO VS ASHOK KUMAR SAHOO	RAJESH RANJAN SAHOO VS	//0 JUDGE, FAMILY COURT,,JAJPUR(Jajapur Cpr/0000049/2024
157	D-WA/32481/2024 WA/2268/2024	SANDEEP RANJAN MISHRA VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// () //
158	D-WA/32486/2024 WA/2269/2024	NIRUPAMA MOHANTY VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// () //
159	D-WA/32503/2024	RUDRA NARAYAN PRADHAN	S.ROUSTRAY	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :13/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WA/2270/2024	VS STATE OF ORISSA	VS	0 //
160	D-WA/32602/2024 WA/2271/2024	LAXMAN CHANDRA HOTA VS STATE OF ODISHA	KIRTAN DANG VS	// 0 //
161	D-WA/33147/2024 WA/2272/2024	STATE OF ODISHA VS AKHILENDU SWAIN	TARUN PATNAIK, A.S.C. VS	// 0 //
162	D-WA/34040/2024 WA/2273/2024	STATE OF ODISHA VS KHAGESWAR DAS	AJODHYA RANJAN DASH,A.G.A VS	// 0 //
163	D-WA/34141/2024 WA/2274/2024	STATE OF ODISHA VS SOUBHAGYA KUMAR PRADHAN	PRASANNA KUMAR MOHANTY,A.S.C VS	// 0 //
164	D-WA/34343/2024 WA/2275/2024	THE DIRECTOR GENERAL AND INSPECTOR GENERAL OF POLICE, CUTTACK VS SANTOSH KUMAR LENKA	HAREKRUSHNA PANIGRAHI, A.G.A. VS	// 0 //
165	D-WA/31023/2024 WA/2276/2024	STATE OF ODISHA VS SHARAT KUMAR MOHANTY	SANGRAM KESARI JENA(AGA) VS	// 0 //
166	D-WA/34448/2024 WA/2277/2024	STATE OF ODISHA VS MAHESWAR SETHI	MANOJA KUMAR KHUNTIA,A.G.A VS	// 0 //
167	D-WA/34449/2024 WA/2278/2024	STATE OF ODISHA VS BUDHEI BARIK	ARNAV BEHERA, A.S.C. VS	// 0 //
168	D-WA/34450/2024 WA/2279/2024	STATE OF ODISHA VS MANINDRA KUANR	RABI NARAYAN MISHRA, A.G.A. VS	// 0 //
169	D-WP(C)/33343/2024 WP(C)/19699/2024	HAREKRISHNA JENA VS STATE OF ODISHA	JITENDRA KUMAR MISHRA (2) VS	// 0 //
170	D-WP(C)/32452/2024 WP(C)/19700/2024	DURYODHAN NAIK VS	ARUN KUMAR DAS VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :13/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
171	D-WP(C)/34643/2024 WP(C)/19701/2024	STATE OF ODISHA M/S. MONONIT DAS, CUTTACK VS STATE TAX OFFICER, CUTTACK	ITISHREE TRIPATHY VS	// // ()
172	D-WP(C)/33570/2024 WP(C)/19702/2024	M/S. MAITHAN ISPAT LTD. VS UNION OF INDIA	ASIT KUMAR DASH VS	// () //
173	D-WP(C)/33886/2024 WP(C)/19703/2024	NIRANJAN BARIK VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// () //
174	D-WP(C)/34646/2024 WP(C)/19704/2024	ODISHA STATE LABOUR COOPERATIVE SOCIETY LIMITED, BARGARH VS STATE TAX OFFICER (CT AND GST), BBSR-IV CIRCLE	ITISHREE TRIPATHY VS	// () //
175	D-WP(C)/32735/2024 WP(C)/19705/2024	SUDAM PANDA VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// () //
176	D-WP(C)/34652/2024 WP(C)/19706/2024	M/S. INDRANIL ROY VS CT AND GST OFFICER, BBSR- III CIRCLE	ITISHREE TRIPATHY VS	// () //
177	D-WP(C)/33649/2024 WP(C)/19707/2024	SABITARANI HOTA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// () //
178	D-WP(C)/32945/2024 WP(C)/19708/2024	PITAMBAR NAYAK VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// () //
179	D-WP(C)/28961/2024 WP(C)/19709/2024	BANKIM SAMADDAR VS ADDL. SUB-COLLECTOR, BBSR	BHABANI SANKAR DAS VS	// () //
180	D-WP(C)/32947/2024 WP(C)/19710/2024	MANOJ KUMAR PATI VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// () //
181	D-WP(C)/34658/2024 WP(C)/19711/2024	M/S. KIS PROJECTS PRIVATE LIMITED, BBSR VS CHIEF COMNR, CGST AND CENTRAL EXCISE, BBSR	ITISHREE TRIPATHY VS	// () //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :13/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
182	D-WP(C)/34749/2024 WP(C)/19712/2024	RADHESHYAM GHADEI VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	// 0 //
183	D-WP(C)/34423/2024 WP(C)/19713/2024	DRUPADA SAHASIA VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	// 0 //
184	D-WP(C)/33952/2024 WP(C)/19714/2024	GIRIDHARI PATRA VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
185	D-WP(C)/33891/2024 WP(C)/19715/2024	BANTA PATEL VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
186	D-WP(C)/32959/2024 WP(C)/19716/2024	RAMESH CHANDRA SAMAL VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
187	D-WP(C)/34148/2024 WP(C)/19717/2024	BASANTI SAHOO VS STATE OF ODISHA	SIBANARAYAN BISWAL VS	// 0 //
188	D-WP(C)/33781/2024 WP(C)/19718/2024	TRINATHA SAHOO VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
189	D-WP(C)/34165/2024 WP(C)/19719/2024	BADU NIJOG SAMITI OF BADU SEVAK OF SHREE LINGARAJ MAHAPRABHU VS SHREE LINGARAJ MAHAPRABHU BIJE, BBSR	BANSHIDHAR BAUG VS	// 0 //
190	D-WP(C)/33782/2024 WP(C)/19720/2024	PRASANTA KUMAR PANI VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
191	D-WP(C)/33718/2024 WP(C)/19721/2024	BIDHAN CHANDRA PRADHAN VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	// 0 //
192	D-WP(C)/34227/2024 WP(C)/19722/2024	DUSMANTA KUMAR SAHOO VS STATE OF ODISHA	JAGADIP SAHOO VS	// 0 //
193	D-WP(C)/32398/2024	BHANU CHANDRA BEHERA	BIREN SANKAR TRIPATHY	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :13/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/19723/2024	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/33722/2024 WP(C)/19724/2024	SAKSHI JAIN VS STATE OF ODISHA	ASHWINI KUMAR DAS VS	// 0 //
195	D-WP(C)/34481/2024 WP(C)/19725/2024	RAMESH KUMAR SAHOO VS STATE OF ORISSA	SITANSU MOHAN SINGH VS	// 0 //
196	D-WP(C)/34482/2024 WP(C)/19726/2024	PRATAP KUMAR SWAIN VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
197	D-WP(C)/31304/2024 WP(C)/19727/2024	M/S SRIRAM CONSTRUCTION CUTTACK VS STATE OF ODISHA	RABINDRA NATH PAL VS	// 0 //
198	D-WP(C)/34504/2024 WP(C)/19728/2024	JYOSHINARANI MOHANTY VS STATE OF ODISHA	DAYANIDHI MOHANTY VS	// 0 //
199	D-WP(C)/34632/2024 WP(C)/19729/2024	EXECUTIVE ENGINEER ELECTRICAL (TPSODL)V AND E CELL , JEYPORE VS ATISH KUMAR AGARWAL	SURESH CHANDRA DASH VS	// 0 //
200	D-WP(C)/33310/2024 WP(C)/19730/2024	KUKUMA SAMAL VS STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	// 0 //
201	D-WP(C)/33910/2024 WP(C)/19731/2024	SUDHANSUBALA NAIK @ NAYAK VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //
202	D-WP(C)/29476/2024 WP(C)/19732/2024	GOLAM ALI VS STATE OF ODISHA	SUBASH CHANDRA ACHARYA VS	// 0 //
203	D-WP(C)/33294/2024 WP(C)/19733/2024	BALKISHOR LAKHUA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
204	D-WP(C)/27359/2024 WP(C)/19734/2024	SASWAT KUMAR MOHAPATRA VS	JAGAMOHAN PATTANAIAK VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :13/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
205	D-WP(C)/34158/2024 WP(C)/19735/2024	PRINCIPAL CHIEF COMMISSIONER OF INCOME TAX,BHUBANESWAR LAXMI CHAND JAIN @ LAXMI CHANDRA DAGOR VS THE CERTIFICATE OFFICER AND SUB COLLECTOR, JEYPORE, KORAPUT	MOHENDRA KUMAR MOHAPATRO VS	// // 0 //
206	D-WP(C)/33300/2024 WP(C)/19736/2024	LAKHAN MARNDI VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
207	D-WP(C)/33323/2024 WP(C)/19737/2024	PANKAJA BIHARI PRADHAN VS STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	// 0 //
208	D-WP(C)/31361/2024 WP(C)/19738/2024	JITU TUDU VS STATE OF ODISHA	DEBABRATA DASH VS	// 0 //
209	D-WP(C)/33483/2024 WP(C)/19739/2024	ANAND DHARUA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// 0 //
210	D-WP(C)/34517/2024 WP(C)/19740/2024	BRUNDA PATEL VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
211	D-WP(C)/33304/2024 WP(C)/19741/2024	PRASANTA KUMAR SAMAL VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
212	D-WP(C)/33880/2024 WP(C)/19742/2024	GOPAL CHANDRA SAHOO VS STATE OF ORISSA	SURYAKANTA DASH VS	// 0 //
213	D-WP(C)/34127/2024 WP(C)/19743/2024	BABITA BEHERA VS STATE OF ODISHA	LALATENDU SAMAL VS	// 0 //
214	D-WP(C)/33510/2024 WP(C)/19744/2024	TULASI BHOI VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
215	D-WP(C)/33563/2024 WP(C)/19745/2024	PRADEEP KUMAR BISWAL VS COMMISSIONER CUM SECY, R AND D.M. ODISHA, BBSR	TRILOCHAN BARIK VS	// 0 //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :13/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
216	D-WP(C)/34471/2024 WP(C)/19746/2024	SUBASINI MOHANTY VS STATE OF ODISHA	PRANAB KUMAR SAMANTRAY VS	// 0 //
217	D-WP(C)/33527/2024 WP(C)/19747/2024	BHUBANESWAR INSTITUTE OF MEDICAL SCIENCE , ODISHA VS STATE OF ODISHA	DEVI PRASAD DASH VS	// 0 //
218	D-WP(C)/29968/2024 WP(C)/19748/2024	AKSHYA KUMAR DASH VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
219	D-WP(C)/34754/2024 WP(C)/19749/2024	SRIDHAR CHANDRA BEHERA VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	// 0 //
220	D-WP(C)/34512/2024 WP(C)/19750/2024	RADHELAL AHIR @KANANJIA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
221	D-WP(C)/32056/2024 WP(C)/19751/2024	JYOTSNAMAYEE DAS VS STATE OF ODISHA	SATYABRATA SATAPATHY VS	// 0 //
222	D-WP(C)/34755/2024 WP(C)/19752/2024	BANAMALI PATRA VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	// 0 //
223	D-WP(C)/34663/2024 WP(C)/19753/2024	AVISEK AGARWALLA VS LAND ACQUISITION ZONE OFFICER , KHURDA	SASWAT KUMAR ACHARYA VS	// 0 //
224	D-WP(C)/34811/2024 WP(C)/19754/2024	SASMITA MADELI VS THE STATE OF ODISHA	RAMAKANTA SARANGI VS	// 0 //
225	D-WP(C)/32477/2024 WP(C)/19755/2024	M/S. ASHOK KUMAR SHARMA, ANGUL VS UNION OF INDIA	ABHILASH MISHRA VS	// 0 //
226	D-WP(C)/33625/2024 WP(C)/19756/2024	KHIROD CHANDRA ULLAKA VS STATE OF ODISHA	MANORANJAN DAS VS	// 0 //
227	D-WP(C)/33647/2024	BIBHUDDHENDU NAYAK	SUBHENDU KUMAR NAYAK	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :13/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/19757/2024	VS THE STATE OF ODISHA	VS	0 //
228	D-WP(C)/34514/2024 WP(C)/19758/2024	JASOBANTA RANA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
229	D-WP(C)/34815/2024 WP(C)/19759/2024	SUSANTA SETHY VS THE STATE OF ODISHA	RAMAKANTA SARANGI VS	// 0 //
230	D-WP(C)/32664/2024 WP(C)/19760/2024	ASHISH BARENYA PARIDA VS STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	// 0 //
231	D-WP(C)/30939/2024 WP(C)/19761/2024	JAGADISH BARAL VS STATE OF ODISHA	ANUP KUMAR PATNAIK VS	// 0 //
232	D-WP(C)/34400/2024 WP(C)/19762/2024	KALISAH CHANDRA MISHRA VS STATE OF ODISHA	AMIT KUMAR SAA VS	// 0 //
233	D-WP(C)/34523/2024 WP(C)/19763/2024	CHITTARANJAN DASH VS STATE OF ODISHA	SANJAY KUMAR DAS VS	// 0 //
234	D-WP(C)/32057/2024 WP(C)/19764/2024	NIBEDITA PANDA VS STATE OF ODISHA	SATYABRATA SATAPATHY VS	// 0 //
235	D-WP(C)/33565/2024 WP(C)/19765/2024	BENU DHAR BISWAL VS COMMISSIONER CUM SECY, R AND D.M. ODISHA, BBSR	TRILOCHAN BARIK VS	// 0 //
236	D-WP(C)/33858/2024 WP(C)/19766/2024	GANGADHAR BEJ VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	// 0 //
237	D-WP(C)/32825/2024 WP(C)/19767/2024	DHANAMANI MEHER VS STATE OF ODISHA	JAGABANDHU SAHU VS	// 0 //
238	D-WP(C)/34387/2024 WP(C)/19768/2024	RANJIT KUMAR PATTANAYAK @ RANJITA KUMAR PATTANAYAK VS	BIJAY KUMAR BEHERA VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :13/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
239	D-WP(C)/34060/2024 WP(C)/19769/2024	STATE OF ORISSA PRABEEN KUMAR HOTA VS	GYANA RANJAN SETHI VS	// // 0
240	D-WP(C)/30823/2024 WP(C)/19770/2024	STATE OF ODISHA AMIT KUMAR NAIK VS	UMAKANT SAHOO VS	// // 0
241	D-WP(C)/34617/2024 WP(C)/19771/2024	STATE OF ODISHA M/S AGARWAL BROTHERS,ANGUL VS	KAJAL SAHOO VS	// // 0
242	D-WP(C)/34388/2024 WP(C)/19772/2024	JOINT COMMISSIONER OF STATE TAX CT AND GST, TERRITORIAL RANGE,ANGUL BIPINI BIHARI PATTANAYAK @ BIPINI BIHARI PATTANAIAK VS	BIJAY KUMAR BEHERA VS	// // 0
243	D-WP(C)/33442/2024 WP(C)/19773/2024	STATE OF ODISHA SARIKA MANJARI DURGA VS	SUBHADUTTA ROUSTRAY VS	// // 0
244	D-WP(C)/33592/2024 WP(C)/19774/2024	STATE OF ODISHA HEMANTA KUMAR DIHUDI VS	BIKASH MISHRA VS	// // 0
245	D-WP(C)/34472/2024 WP(C)/19775/2024	STATE OF ODISHA PRAKASH CHANDRA SETHI VS	ADITYA NARAYAN DAS VS	// // 0
246	D-WP(C)/34637/2024 WP(C)/19776/2024	STATE OF ODISHA UMESH BAGHAR VS	ABHILASH MISHRA VS	// // 0
247	D-WP(C)/34483/2024 WP(C)/19777/2024	STATE OF ODISHA MADHUSMITA NAYAK VS	SOUMYA MISHRA VS	// // 0
248	D-WP(C)/33528/2024 WP(C)/19778/2024	STATE OF ODISHA CHAKRADHAR SA VS	TIKERAM MEHER VS	// // 0
249	D-WP(C)/30155/2024 WP(C)/19779/2024	STATE OF ODISHA ASOKA KUMAR SENAPATI VS	GOPAL KRUSHNA NANDA VS	// // 0
		STATE OF ORISSA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :13/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
250	D-WP(C)/33531/2024 WP(C)/19780/2024	PADMA LOCHAN BEHERA VS STATE OF ODISHA	TIKERAM MEHER VS	// 0 //
251	D-WP(C)/28830/2024 WP(C)/19781/2024	MANAPPURAM FINANCE LTD.,BBSR VS PINTU DAS	BUBHUTI BHUSAN MISHRA VS	// 0 //
252	D-WP(C)/34519/2024 WP(C)/19782/2024	RAMA AHIR @ KANANJIA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
253	D-WP(C)/33534/2024 WP(C)/19783/2024	DOLAGOVINDA SINGH VS STATE OF ODISHA	TIKERAM MEHER VS	// 0 //
254	D-WP(C)/34407/2024 WP(C)/19784/2024	MIHIR KUMAR ROUT VS STATE OF ODISHA	AMIT KUMAR SAA VS	// 0 //
255	D-WP(C)/34630/2024 WP(C)/19785/2024	B.SRINIBAS RAO VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
256	D-WP(C)/34827/2024 WP(C)/19786/2024	JAYA RAY VS STATE OF ODISHA	SATYABRATA SENAPATI VS	// 0 //
257	D-WP(C)/33628/2024 WP(C)/19787/2024	BIBHUTI BHUSAN DIKSHIT VS STATE OF ODISHA	JITENDRA KUMAR LENKA VS	// 0 //
258	D-WP(C)/35137/2024 WP(C)/19788/2024	SHRADHANJALI BARIK VS BLOCK DEVELOPMENT OFFICER, PANCHAYAT SAMITI, BOUDH	PREETAM MISHRA VS	// 0 //
259	D-WP(C)/34422/2024 WP(C)/19789/2024	MAIMUDA BIBI VS STATE OF ODISHA	BHABANI SANKAR MISHRA VS	// 0 //
260	D-WP(C)/33890/2024 WP(C)/19790/2024	HARICHANDAN NAYAK VS STATE OF ODISHA	MANORANJAN PADHI VS	// 0 //
261	D-WP(C)/34522/2024	DILESWAR KISAN	SISIR KUMAR PUROHIT	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :13/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/19791/2024	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/34914/2024 WP(C)/19792/2024	KISHORE KUMAR KAMILA VS MANAGING DIRECTOR, OMFED, BBSR	BIDYADHAR MANSING VS	// 0 //
263	D-WP(C)/30150/2024 WP(C)/19793/2024	PANCHANAN RANASINGH VS STATE OF ORISSA	GOPAL KRUSHNA NANDA VS	// 0 //
264	D-WP(C)/33982/2024 WP(C)/19794/2024	MANASA MOHAN SAHOO VS STATE OF ODISHA	SUBHENDU KUMAR NAYAK VS	// 0 //
265	D-WP(C)/35086/2024 WP(C)/19795/2024	GURUPRASAD LENKA VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
266	D-WP(C)/33346/2024 WP(C)/19796/2024	ABHIRAM SWAIN VS STATE OF ODISHA	NIKUNJA KUMAR ROUT VS	// 0 //
267	D-WP(C)/35085/2024 WP(C)/19797/2024	NIKUNJA BIHARI DAS VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
268	D-WP(C)/34014/2024 WP(C)/19798/2024	M/S SERAJUDDIN AND CO , KENDUJHAR VS STATE TAX OFFICER CT AND GST CIRCLE , BARBIL	PRAKASH KUMAR JENA VS	// 0 //
269	D-WP(C)/30103/2024 WP(C)/19799/2024	BISWANATH JENA VS STATE OF ORISSA	SANJIB KUMAR RATH VS	// 0 //
270	D-WP(C)/29301/2024 WP(C)/19800/2024	ARJUN BEHERA VS AUTHORISED OFFICER,TATA CAPITAL FINANCE SERVICE	RAJENDRA NARAYAN ROUT VS	// 0 //
271	D-WP(C)/35104/2024 WP(C)/19801/2024	DR. SAWNA SANKAR MURMU VS STATE OF ORISSA	SAPAN KUMAR PAL VS	// 0 //
272	D-WP(C)/34391/2024 WP(C)/19802/2024	G.TARINI CHARAN DORA VS	BIJAY KUMAR BEHERA VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :13/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
273	D-WP(C)/31070/2024 WP(C)/19803/2024	STATE OF ORISSA JOHEL CHANDRA MISSAL VS	UMAKANT SAHOO VS	// // ()
274	D-WP(C)/34624/2024 WP(C)/19804/2024	STATE OF ODISHA SAMIRIDHI EDUCATIONAL TRUST, BBSR VS	BHABANI SHANKAR DASPARIDA VS	// // ()
275	D-WP(C)/34475/2024 WP(C)/19805/2024	STATE OF ODISHA ALOK KUMAR PATI VS	SIDHESWAR MALLIK VS	// // ()
276	D-WP(C)/34794/2024 WP(C)/19806/2024	STATE OF ODISHA SUBHADRA SAHOO VS	RAMAKANTA SARANGI VS	// // ()
277	D-WP(C)/31670/2024 WP(C)/19807/2024	THE STATE OF ODISHA SURENDRANATH PRADHAN VS	UMAKANT SAHOO VS	// // ()
278	D-WP(C)/34513/2024 WP(C)/19808/2024	STATE OF ODISHA SIMANCHAL DASH VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
279	D-WP(C)/34672/2024 WP(C)/19809/2024	STATE OF ODISHA RAGHUNANDAN PADHI @ PADHEE VS	DIBYAJYOTI SAHOO VS	// // ()
280	D-WP(C)/32361/2024 WP(C)/19810/2024	STATE OF ODISHA MAHESWAR MAHATO VS	SUBHADUTTA ROURAY VS	// // ()
281	D-WP(C)/33514/2024 WP(C)/19811/2024	STATE OF ODISHA MANU LAL CHANDRAKAR VS	LAXMI PRASAD DWIVEDI VS	// // ()
282	D-WP(C)/34784/2024 WP(C)/19812/2024	STATE OF ODISHA JAYABHARAT PANIGRAHI VS	HAREKRUSHNA DASH VS	// // ()
283	D-WP(C)/35045/2024 WP(C)/19813/2024	STATE OF ODISHA STATE ITI PRIVATE ASSOCIATION, BBSR VS	ARUPANANDA GOSWAMY VS	// // ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :13/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
284	D-WP(C)/34831/2024 WP(C)/19814/2024	TAMARAPELLI SOMESWAR RAO @ T SOMESWAR RAO VS STATE OF ODISHA	HAREKRUSHNA DASH VS	// 0 //
285	D-WP(C)/34085/2024 WP(C)/19815/2024	UMAKANTA PATRA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
286	D-WP(C)/34765/2024 WP(C)/19816/2024	VIKASH KUMAR VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
287	D-WP(C)/34019/2024 WP(C)/19817/2024	SACHIDANANDA BALABANTARAY VS STATE OF ODISHA	MAHESWAR MOHANTY VS	// 0 //
288	D-WP(C)/34787/2024 WP(C)/19818/2024	S. ESWAR PRASAD RAO VS STATE OF ODISHA	HAREKRUSHNA DASH VS	// 0 //
289	D-WP(C)/34821/2024 WP(C)/19819/2024	RANJIT BEHERA VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// 0 //
290	D-WP(C)/34655/2024 WP(C)/19820/2024	SUJATA TRIPATHY VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
291	D-WP(C)/34834/2024 WP(C)/19821/2024	M NAVEEN KUMAR VS STATE OF ODISHA	HAREKRUSHNA DASH VS	// 0 //
292	D-WP(C)/34606/2024 WP(C)/19822/2024	SANJAY KUMAR PANDA VS STATE OF ODISHA	AMITABH MISHRA VS	// 0 //
293	D-WP(C)/34832/2024 WP(C)/19823/2024	KOLLI YUGANDHAR VS STATE OF ODISHA	HAREKRUSHNA DASH VS	// 0 //
294	D-WP(C)/34835/2024 WP(C)/19824/2024	BONTU CHIRANJEEVI VS STATE OF ODISHA	HAREKRUSHNA DASH VS	// 0 //
295	D-WP(C)/35064/2024	HEMANTA KUMAR BAHALIA	BIJAY KUMAR MISHRA	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :13/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/19825/2024	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/34377/2024 WP(C)/19826/2024	VIKASH PHARMACEUTICAL COLLEGE, BALASORE VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
297	D-WP(C)/34828/2024 WP(C)/19827/2024	RAMESH MALI VS STATE OF ODISHA	HAREKRUSHNA DASH VS	// 0 //
298	D-WP(C)/34444/2024 WP(C)/19828/2024	SUDHANSU SEKHAR PANDA VS STATE OF ODISHA	SHAKTIDHAR MISHRA VS	// 0 //
299	D-WP(C)/34837/2024 WP(C)/19829/2024	KANAGALA SREEDHAR @ K SHREEDHAR VS STATE OF ODISHA	HAREKRUSHNA DASH VS	// 0 //
300	D-WP(C)/34381/2024 WP(C)/19830/2024	BRILLIANT PHARMACEUTICAL COLLEGE, KEONJHAR VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
301	D-WP(C)/34443/2024 WP(C)/19831/2024	DAMODAR SRAMBUTIKA VS STATE OF ODISHA	SHAKTIDHAR MISHRA VS	// 0 //
302	D-WP(C)/34840/2024 WP(C)/19832/2024	HRUDAYANANDA PANDA VS STATE OF ODISHA	HAREKRUSHNA DASH VS	// 0 //
303	D-WP(C)/34796/2024 WP(C)/19833/2024	RAJESH KUMAR MOHANTY VS THE STATE OF ODISHA	RAMAKANTA SARANGI VS	// 0 //
304	D-WP(C)/34645/2024 WP(C)/19834/2024	M/S DWARSUNI FARM VS STATE BANK OF INDIA	ABHISHEK DASH VS	// 0 //
305	D-WP(C)/34442/2024 WP(C)/19835/2024	RAMAHARI SAHU VS STATE OF ODISHA	SAKTIDHARA MISHRA VS	// 0 //
306	D-WP(C)/32506/2024 WP(C)/19836/2024	ABDUL ZARIF VS	KADAR MOHAMMAD VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :13/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
307	D-WP(C)/32513/2024 WP(C)/19837/2024	TRAFFIC INSPECTOR, BBSR-II ABDUL ZARIF KHAN VS INSPECTOR OF POLICE (TRAFFIC POLICE, ODISHA), PURUNAKATAK	KADAR MOHAMMAD VS	// // 0 //
308	D-WP(C)/34791/2024 WP(C)/19838/2024	GOPABANDHU CHOUDHURY MAHAVIDYALAYA VS EMPLOYEES PROVIDENT FUND ORGANISATION B.B.S.R	ADITYA MISHRA VS	// 0 //
309	D-WP(C)/34922/2024 WP(C)/19839/2024	KAUSTUBH PATNAIK VS UNION OF INDIA	NIRANJAN SINGH (1) VS	// 0 //
310	D-WP(C)/33449/2024 WP(C)/19840/2024	BINOD BEHERA VS UNION OF INDIA	SUBHASREE MOHANTY VS	// 0 //
311	D-WP(C)/35047/2024 WP(C)/19841/2024	MANASWINI SAHOO VS STATE OF ODISHA	RAJJEET ROY VS	// 0 //
312	D-WP(C)/34792/2024 WP(C)/19842/2024	SANDEEP KUMAR JENA VS STATE OF ODISHA	RAMAKANTA SARANGI VS	// 0 //
313	D-WP(C)/35050/2024 WP(C)/19843/2024	JYOTIRANJAN PARIDA VS STATE OF ODISHA	RAJJEET ROY VS	// 0 //
314	D-WP(C)/34189/2024 WP(C)/19844/2024	ARJUNA MALLICK VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
315	D-WP(C)/34681/2024 WP(C)/19845/2024	KANDURI CHARAN SAHOO @ KANDURI CHARAN SAHU VS STATE OF ODISHA	BIJAYA KUMAR BEHERA VS	// 0 //
316	D-WP(C)/34267/2024 WP(C)/19846/2024	NABIN KUMAR MAHANTA VS THE COLLECTOR, MAYURBHANJ	BIBEKANANDA BAISAKH VS	// 0 //
317	D-WP(C)/35065/2024 WP(C)/19847/2024	SUBHADARSHINI RAM VS STATE OF ODISHA	RAJJEET ROY VS	// 0 //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :13/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
318	D-WP(C)/30614/2024 WP(C)/19848/2024	SRI JANARDAN DEV BIJE POPARADA, CUTTACK VS STATE OF ODISHA	NIRANJAN PRASAD PATRA VS	// () //
319	D-WP(C)/34997/2024 WP(C)/19849/2024	MEERA MOHANTY VS TEHSILDAR, CUTTACK	SOUMYA JYOTI BISWAL VS	// () //
320	D-WP(C)/34988/2024 WP(C)/19850/2024	KIRAN SHA VS STATE OF ODISHA	GYANENDRA CHANDRA SWAIN VS	// () //
321	D-WP(C)/35071/2024 WP(C)/19851/2024	LOPAMUDRA PARIJA VS STATE OF ODISHA	RAJJEET ROY VS	// () //
322	D-WP(C)/35006/2024 WP(C)/19852/2024	MAKHAN SHA VS STATE OF ODISHA	GYANENDRA CHANDRA SWAIN VS	// () //
323	D-ABLAPL/23283/2024 ABLAPL/8807/2024	KALU CHARAN BARAL @ KALU BARAL VS STATE OF ODISHA	BIBHU PRASAD CHHUALSINGH VS	CHANDANPUR /249 /2021 () //
324	D-ABLAPL/23907/2024 ABLAPL/8808/2024	CHHABI NAYAK VS STATE OF ODISHA	GIRIJA SANKAR NAYAK VS	NIHALPRASAD /133 /2024 () //
325	D-ABLAPL/24169/2024 ABLAPL/8809/2024	JOSEPH SANTRA VS STATE OF ODISHA	BHARAT BHUSAN ROURAY VS	BADAGODA P.S. /640 /2023 () //
326	D-ABLAPL/23863/2024 ABLAPL/8810/2024	NARAYAN GOUDA @ GAUDA VS STATE OF ODISHA	SARATHI JYOTI MOHANTY VS	BELLAGUNTHA /293 /2024 () //
327	D-ABLAPL/23896/2024 ABLAPL/8811/2024	SOUMYA RANJAN MOHAPATRA VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	MAHILA P.S.(BBSR) /116 /2024 () //
328	D-ABLAPL/23903/2024 ABLAPL/8812/2024	SANJAYA NAIK VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	MAHABIROD /150 /2024 () //
329	D-ABLAPL/23094/2024	PABAN KUMAR SAHU	PARTHA SARATHI DAS	KEONJHAR SADAR /400 /2024

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :13/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/8813/2024	VS STATE OF ODISHA	VS	() //
330	D-ABLAPL/23910/2024 ABLAPL/8814/2024	SUSHANTA NAIK VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	MAHABIROD /150 /2024 () //
331	D-ABLAPL/24001/2024 ABLAPL/8815/2024	SUBBASIS DASH VS STATE OF ODISHA	ARUN KUMAR BEHERA VS	/ /0 () //
332	D-ABLAPL/23996/2024 ABLAPL/8816/2024	LAXMAN SINGH @ LAXMAN SING VS STATE OF ODISHA	BIDYADHAR PANDA VS	ORIENT /145 /2024 () //
333	D-ABLAPL/23980/2024 ABLAPL/8817/2024	ABHIRAM MOHAPATRA VS STATE OF ODISHA	KULDEEP MOHANTY VS	KUJANGA /330 /2024 () //
334	D-ABLAPL/23981/2024 ABLAPL/8818/2024	AMARSHAKTI NATH JAISWAL VS STATE OF ODISHA	SOUGAT DASH VS	BRAHMANITARANG /182 /2024 () //
335	D-ABLAPL/22857/2024 ABLAPL/8819/2024	GUDU @ ADITYA NAYAK VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	KHANDAGIRI P.S. /465 /2024 () //
336	D-ABLAPL/23993/2024 ABLAPL/8820/2024	JITENDRA BARAL VS STATE OF ODISHA	CHINMAYA RANJAN DAS VS	KAMAKHYANAGAR /391 /2024 () //
337	D-ABLAPL/23439/2024 ABLAPL/8821/2024	DEBANANDA PRUSTY VS STATE OF ODISHA	CHIRANJIB ROUT VS	KENDRAPARA SADAR /258 /2024 () //
338	D-ABLAPL/24047/2024 ABLAPL/8822/2024	DORA PRADHAN VS STATE OF ODISHA	RONIT GHOSH VS	N.T.P.C. /105 /2024 () //
339	D-ABLAPL/24196/2024 ABLAPL/8823/2024	ABHIJIT PARIDA VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	NIALI /300 /2024 () //
340	D-ABLAPL/24202/2024 ABLAPL/8824/2024	MIR ERSAD ALLI VS	SANJIB KUMAR BHANJADEO VS	TANGI (KHURDA) /547 /2024 ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :13/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
341	D-ABLAPL/23559/2024 ABLAPL/8825/2024	STATE OF ODISHA BADRINARAYAN DASH VS	SUSHANT KUMAR PRADHAN (3) VS	// NUAGAON /142 /2024 ()
342	D-ABLAPL/23725/2024 ABLAPL/8826/2024	STATE OF ODISHA SUDAM TARAI VS	BYOMAKESH TRIPATHY VS	// / /0 ()
343	D-ABLAPL/24263/2024 ABLAPL/8827/2024	STATE OF ODISHA SUKANTA PARIDA VS	PRAMOD KUMAR ROUT VS	// NISCHINTAKOILI /172 /2024 ()
344	D-ABLAPL/24266/2024 ABLAPL/8828/2024	STATE OF ODISHA RAMENDRA NARAYAN KARA VS	BISWABHUSAN DAS VS	// SATYABADI /9 /2024 ()
345	D-ABLAPL/24311/2024 ABLAPL/8829/2024	STATE OF ODISHA SOMANATH MISHRA @ LIPUN VS	SK. ZAFARULLA VS	// MANAMUNDA /181 /2023 ()
346	D-ABLAPL/23930/2024 ABLAPL/8830/2024	STATE OF ODISHA PRASANTA KUMAR SAHOO VS	AMITAV TRIPATHY VS	// GOLANTHARA (BERHAMPUR) /314 /2024 ()
347	D-ABLAPL/24316/2024 ABLAPL/8831/2024	STATE OF ODISHA AJAYA KUMAR SWAIN VS	DEEPAK KU SAHOO VS	// NIKIRAI /344 /2023 ()
348	D-ABLAPL/22913/2024 ABLAPL/8832/2024	STATE OF ODISHA PRASANTA KUMAR KHATUA VS	PRAVASH CHANDRA JENA VS	// GURUDIJHATIA /136 /2024 ()
349	D-ABLAPL/24319/2024 ABLAPL/8833/2024	STATE OF ODISHA SK. ABDULAH VS	PRADEEP KUMAR KUNDU VS	// CHATRAPUR /455 /2024 ()
350	D-ABLAPL/23652/2024 ABLAPL/8834/2024	STATE OF ODISHA BABU DAS VS	LAMBODOR ACHARI VS	// BHANJANAGAR /666 /2024 ()
351	D-ABLAPL/24332/2024 ABLAPL/8835/2024	STATE OF ODISHA SRIDHAR BARIK VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	// CHANDABALI /147 /2024 () //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :13/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
352	D-ABLAPL/24342/2024 ABLAPL/8836/2024	KUNU @ KUNI @ PRASANTA KUMAR SARANGI VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	SUBALAYA /177 /2024 () //
353	D-ABLAPL/24056/2024 ABLAPL/8837/2024	LALIT MOHAN DAS VS STATE OF ODISHA	SIDHARTH PRASAD DAS VS	GOLANTHARA (BERHAMPUR) /314 /2024 () //
354	D-ABLAPL/24343/2024 ABLAPL/8838/2024	SANJUKTA BEHERA VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	BINJHARPUR /424 /2024 () //
355	D-ABLAPL/24232/2024 ABLAPL/8839/2024	DEEPAK KUMAR TIRIYA VS STATE OF ODISHA	SARADA PRASAD DASH VS	JASHIPUR /171 /2024 () //
356	D-ABLAPL/24344/2024 ABLAPL/8840/2024	SOMANATH GEMEL VS STATE OF ODISHA	MANORANJAN PADHY VS	MACHHKUND /57 /2022 () //
357	D-ABLAPL/23341/2024 ABLAPL/8841/2024	GANGADHAR PRADHAN VS STATE OF ODISHA	ADYASIDHI MISHRA VS	LINGARAJ P.S. /82 /2024 () //
358	D-ABLAPL/23482/2024 ABLAPL/8842/2024	MUNA @ NARESH MALLICK VS STATE OF ODISHA	SATYABRATA SAHOO VS	BADAGODA P.S. /492 /2024 () //
359	D-ABLAPL/24268/2024 ABLAPL/8843/2024	MANJULA @ MANJULATA MISHRA @ RATH VS STATE OF ODISHA(VIG.)	UPENDRA KUMAR SAMAL VS	CUTTACK VIGILANCE /20 /2024 () //
360	D-ABLAPL/24285/2024 ABLAPL/8844/2024	ALEKHA MALIK VS STATE OF ODISHA	ARIJEET MISHRA VS	AUL /455 /2024 () //
361	D-ABLAPL/23734/2024 ABLAPL/8845/2024	DR.SANJIT MOHAPATRA VS STATE OF ODISHA	PRAVASH CH JENA VS	BALIANTA P.S. /94 /2024 () //
362	D-ABLAPL/24287/2024 ABLAPL/8846/2024	GYANA RANJAN MOHAPATRA VS STATE OF ODISHA	KULDEEP MOHANTY VS	JASHIPUR /177 /2024 () //
363	D-ABLAPL/24288/2024	SK.OSIULLA	SURESH KUMAR JENA	BINJHARPUR /445 /2024

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :13/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/8847/2024	VS STATE OF ODISHA	VS	() //
364	D-ABLAPL/24238/2024 ABLAPL/8848/2024	BIDYADHAR MOHANTY VS STATE OF ODISHA	S.S.RAY (2) VS	BARBIL /232 /2024 () //
365	D-ABLAPL/24385/2024 ABLAPL/8849/2024	KUNA BANKA VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	POTTANGI /70 /2024 () //
366	D-ABLAPL/24396/2024 ABLAPL/8850/2024	JITU @ SANTOSH BISWAL VS STATE OF ODISHA	JULU KHANSAMA VS	JHARSUGUDA /225 /2023 () //
367	D-ABLAPL/24250/2024 ABLAPL/8851/2024	JASOBANTA SAHOO VS STATE OF ODISHA	ASHUTOSH MOHANTA VS	TELKOI /229 /2024 () //
368	D-ABLAPL/24260/2024 ABLAPL/8852/2024	MADHUSUDAN DATTA VS STATE OF ODISHA	KAUSTUVA MOHANTY VS	KISSANNAGAR PS /229 /2024 () //